

Shri T. B. Vittal Rao: May I know if the Railways Ministry will have nothing to do with it and if the whole case has been passed on to the Home Ministry?

The Minister of Railways (Shri Jagjivan Ram): The actual prosecution is done by the Home Ministry and not by the Railway Ministry.

Volunteers for Postal Services

+

*1304. { **Shri B. C. Mullick:**
Shri M. D. Mathur:
Shri Supakar:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of volunteers who were trained to take over the postal work throughout India, in the event of the Post and Telegraph strike; and

(b) the total amount spent on training?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). The information is being collected and will be placed on the Table of Lok Sabha.

Shri S. M. Banerjee: May I know whether these volunteers are being awarded good conduct certificates for volunteering to save the country from the strike?

Shri Humayun Kabir: This question does not arise.

Mr. Speaker: It is a suggestion for action. The question is, have any certifications been given for having undergone the training, so that whenever it is necessary, these certificates may be useful?

Shri Humayun Kabir: As I have said, the information is being collected.

Shri Supakar: What percentage of these volunteers came from the Defence department and what percentage came from the State and Central Ministries?

Shri Humayun Kabir: As I have said, the information is being collected, because these people volunteered at different centres. They did not volunteer here in Delhi. It will take some time to get the necessary information.

Mr. Speaker: Next question.

Shri Supakar: I wanted to know what percentage of volunteers came from the State and Central Ministries.

Piece-Rate Wage System in Dockyards

*1305. **Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether piece-rate wage system has been introduced in the dockyards; and

(b) whether this has been done in agreement with the Labour Unions?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). A piece-rate scheme based on an Award of the Labour Appellate Tribunal is in force in the port of Bombay since the 3rd March, 1956. It has been agreed with labour unions that similar schemes should be introduced in the ports of Calcutta, Madras, Cochin and Visakhapatnam. At each of these ports the scheme is to be evolved by a Committee consisting of an equal number of representatives of labour and of employers and presided over by Shri Jeejeebhoy who was the Chairman of the Labour Appellate Tribunal which gave the Bombay award. The Committee for Calcutta has submitted its report and the scheme is expected to be introduced there shortly.

Shri S. M. Banerjee: May I know whether these piece-rates have been fixed after a proper time and motion study, keeping in view that every worker gets 25 per cent more than the basic wage?